

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 149 OF 2017

Dated: 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Alok Shankar
Mr. Mahip Singh for R-10

Mr. Rahul Dhawan
Ms. Pratiksha Chaturvedi for R-11 & 12

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **7-12-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt